

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 6th DECEMBER, 2022, 10:30 A.M.

CP (IB) No. 27/CB/2021, IA (IB) No. 328/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	State Bank of India -Vs- SAV Industries Pvt. Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. S. K. Acharya, Adv.
Mr. Abhijeet Agarwal, Adv.
Mr. Subham Agarwal, Adv.

For Respondent (s)

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ORDER

Ld. Counsel Mr. S. K. Acharya appears on behalf of the Resolution Professional. The First Progress Report dated 22.11.20022 filed with the application discussed and taken on record. Accordingly, this application is disposed of.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)